## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:637 ANSWERED ON:27.02.2013 PENDING CASES FOR INVESTIGATION Hussain Shri Syed Shahnawaz;Pakkirappa Shri S.

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of cases that are pending for investigation with the Central Bureau of Investigation (CBI) for more than five, ten and twenty years;
- (b) the number of cases relating to economic offences out of the above cases; and
- (c) the rate of conviction by the CBI?

## **Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

(a) & (b): So far as CBI is concerned, there are 06 cases pending active investigation in CBI for more than five years as follows:-

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Years Number of cases
>5<10 04
>10<20 02
>20 00
Total 06
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There is no clear definition of the term 'Economic Offence'. Out of the aforesaid 06 cases, 02 cases pertain to criminal misconduct, 01 case pertains to disproportionate assets, 01 case pertains to cheating and forgery and 02 cases pertain to special crime.

(c): The rate of conviction in CBI cases during last 3 years is as follows:

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Year Rate of conviction (%) 2010 71% 2011 67% 2012 67%
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